

CENTRAL ADMINISTRATIVE TRIBUNAL  
GUWAHATI BENCH

MA 543 of 2001  
(O.A.No.858 of 1996)

Date of Order : 6.12.2001

Present:

The Hon'ble Mr Justice D.N. Chowdhury, Vice-Chairman

The Hon'ble Mr S. Biswas, Administrative Member

Smt Khuku Dey

Vs.

Eastern Railway

For the applicant : Mr N.K. Roy

For the respondents : Ms K. Banerjee  
Mr S.G. Mukherjee

ORDER

Heard Ms K. Banerjee, learned counsel for the applicant.  
The application for restoration is accepted by setting aside the order dated 29.6.2001 in O.A.858/1996. The matter shall now be heard on 20.2.2002.

  
Member

  
Vice-Chairman